



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

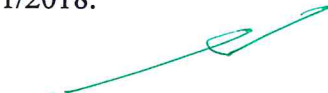
| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|------------------------------|----------|------------------------|--------------|--|
| CP(IB) No.108/ BB/2017 | - | For filing vakalath | Rule-6 of IB | Posterscope Outdoor Advertising Pvt. Ltd. Vs Nitesh Residency Hotels Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|--|------------------------|---|
| 1. | Uday Shankar Assets 9482848179 | Respondent |  |
| 2. | ABHINAV.V FOR INDUSLAW 080 40126600 | PETITIONER |  |

ORDER

Counsel for Petitioner is present. M/s Uday Shankar Associates filed vakalath for Corporate Debtor and for filing objections list it on 09/01/2018.


Member (T)


Member (J)